

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT)(Ins) No. 277 of 2019

IN THE MATTER OF:

K.L. Jute Products Pvt. Ltd.

...Appellant

Versus

Tirupati Jute Industries Ltd. & Ors.

...Respondents

Present

For Appellant: Mr. U.K. Chaudhary, Senior Advocate with Mr. Rajiv Malik, Mr. Rohan Dewan and Mr. Aditya Rathee, Advocates.

**For Respondent: Mr. Vaibhav Mahajan, Advocate for R-1
Mr. Abhijeet Sinha and Mr. Anup Kumar, Advocates for R-2
Mr. Abhishek Anand, Advocate for R-4& 5
Mr. Brijesh Kumar Tamber and Mr. K. Bhardwaj Advocate
for R-3
Mr. Abhinav Gupta Advocate for R-6
Mr. Piyush Singh and Mr. D. N. Sharma Advocate for R-8
Ms. Shreya Sinha Advocate for R-7
Ms. Monalisha Harsh Advocates for R-10& 11**

O R D E R

31.07.2019 Due to paucity of time the matter could not be taken up.
Post this appeal 'for Admission (After Notice)' on 30th August, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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